

**HIGH COURT OF SIKKIM**

Record of proceedings

**Crl. M.C.No. 04 of 2022**

AMIRAN CHETTRI @ AMIRAN ..... PETITIONER  
VERSUS

STATE OF SIKKIM ..... RESPONDENT

Date: 01.06.2022

CORAM

**HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.**

For Petitioner : Mr. Sajal Sharma, Advocate.

For Respondent : Mr. Yadev Sharma, Additional Public Prosecutor.  
Ms. Pema Bhutia, Assistant Public Prosecutor.  
Mr. Sujan Sunwar, Assistant Public Prosecutor.

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Mr. Sajal Sharma, learned counsel for the petitioner desires to withdraw this Crl. M.C. No. 04 of 2022 with liberty to file afresh. Not objected by the learned counsel for the respondent. Liberty sought for is granted. The Crl. M.C. No. 04 of 2022 stands disposed as withdrawn.

**Judge**